

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT
AMARAVATI**

**SUB: Adalat.AI Platform – Change of date and venue to certain
Judicial officers to participate in the training programme on
Adalat.AI Platform – Orders issued- Regarding**

READ: 1. High Court Roc.No.711/2026-B.Spl. dated.14.08.2026
2. Application Dis.No.270, dated 27.08.2026 from Ms. Vasupalli Sahithi.
3. Request of Smt. L.Sarada Reddy.

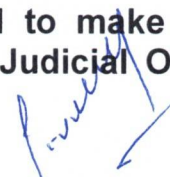
ORDER ROC.NO.711/2026-B.SPL. DATED:03.09.2026

**Having considered the request of the Judicial Officers and in
continuation of the High Court's Proceedings 1st read above, the High
Court has made the following revised orders:**

The officers mentioned in column no.2 have been nominated to
participate in the training programme on Adalat AI Platform on the dates and
at the venue shown against their names in column no.3

SI. NO.	NAME AND DESIGNATION	DATES AND VENUE OF THE TRAINING PROGRAMME
1	2	3
1.	MS.VASUPALLI SAHITHI, Judicial First Class Magistrate, Special Mobile Court, Srikakulam	05.09.2026 AND 06.09.2026 Andhra Pradesh Judicial Academy, Kaza, Mangalagiri, Guntur District.
2.	SMT. B.V.SULOCHANA RANI V Additional Civil Judge (Junior Division)-cum-V Additional Judicial Magistrate of First Class, Nellore.	05.09.2026 AND 06.09.2026 Andhra Pradesh Judicial Academy, Kaza, Mangalagiri, Guntur District.
3.	MS. MANEM ROSHINI, Civil Judge (Junior Division), Pathapatnam, Srikakulam District	10.09.2026 Principal District and Sessions Judge's Court, Srikakulam
4.	SMT. L.SARADA REDDY, II Additional Civil Judge (Junior Division)-cum-II Additional Judicial Magistrate of First Class, Nellore. (Juvenile Court), Nellore.	23.09.2026 Principal District and Sessions Judge's Court, Nellore, instead of Training on 05.09.2026 and 06.09.2026 at Andhra Pradesh Judicial Academy, Mangalagiri.

**The concerned Units Heads are requested to make necessary
incharge arrangements to the above nominated Judicial Officers and
inform the same to the High Court.**


REGISTRAR (VIGILANCE)

To

1. The officers concerned.

2. The Registrar General, High Court of Andhra Pradesh (for information).
3. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to upload the same in the High court's website).
4. The Principal District Judges, Nellore and Srikakulam.
5. The I Additional District Judges, Nellore and Srikakulam.
6. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
7. The Additional Director, A.P. Judicial Academy, Mangalagiri, Guntur District.
8. The District Treasury Officers, Nellore and Srikakulam (with a request to inform the same to concerned Sub Treasury Officers)